## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2686 (To be answered on the 17<sup>th</sup> March 2022)

## FINANCIAL INCENTIVE UNDER KRISHI UDAN SCHEME

2686. SHRI JAYADEV GALLA

## Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) the details of financial incentives under Krishi Udan Scheme extended to the selected airlines to encourage operations from unserved and underserved airports;

(b) the details of the steps undertaken to keep airfares affordable in the times

of economic crisis posed by COVID-19 pandemic;

(c) the details of the implementation of Krishi Udan Scheme in Andhra Pradesh in terms of number of flights (national and international) undertaken for farmers of Andhra Pradesh;

(d) the details of the amount of subsidies provided by the Government on the

travel fare incurred by farmers of Andhra Pradesh; and

(e) the details of the amount of Feasibility Gap Funding provided by the Government during the last two years?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रात्य में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

- (a) Airports Authority of India (AAI) has provided full waiver of Landing, Parking, Terminal Navigational Landing Charges (TNLC) and Route Navigation Facility Charges (RNFC) for Indian freighters and P2C (Passenger-to-Cargo) Aircrafts primarily using around 25 airports focusing on North Eastern, Hilly and Tribal region and 28 airports in other regions/areas.
- (b) As per prevailing regulation, airfare is neither required to be established nor to be regulated by the Government. However, at present, due to the COVID 19 outbreak, Ministry vide Order number 02/2020 dated 21 May 2020 has capped airfare during calibrated opening of the domestic aviation sector in the country to ensure that the airlines do not charge excessive airfares from passengers. As per the latest Ministry of Civil Aviation Order number 26/2021

dated 18 September, 2021, the minimum and maximum airfares chargeable are rolled over for the next 15 days cycle. The said regulation on airfare is not applicable for Udan flights.

- (c) Vishakhapatnam Airport in Andhra Pradesh is a selected airport under the Krishi Udan Scheme. A total of 1426 Metric Ton of perishable cargo (International + Domestic) was handled in FY 2021-22 (till January 2022) at Vishakhapatnam Airport.
- (d) and (e): No such subsidies have been provided by the Government for Krishi Udan Scheme.